

1	2	3
9.	Tunisia	A Cultural Exchange Programme covering bilateral visits, education, seminars and other interaction in the sphere of education and culture for the years 1996-97 and 1998 between India and Tunisia was signed in Tunis on 4 July 1996 by the Tunisian Minister of Culture and Ambassador of India.
10.	Sudan	A Cultural Exchange Programme covering bilateral visits, education, seminars and other interaction in the sphere of education and culture for the years 1996, 1997 and 1998 between India and Sudan was signed in New Delhi on 9 August, 1996 by the Ambassador of Sudan in Delhi and Joint Secretary, Deptt. of Culture.

N.Hs. IN A.P.

4712. SHRI YELLIAH NANDI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of roads declared as National Highways in Andhra Pradesh as on date;

(b) the details of major towns connected with each such National Highway;

(c) whether Government are aware that some National Highways in the State have been continuing to be in bad condition for years together; and

(d) if so, the steps taken by the Government to reconstruct such National Highways?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) The State of Andhra Pradesh is served by 7 National Highways viz. NH No. 4, 5,7,9,16,18 and 43, and connect a number of major towns such as Hyderabad city, Vijayawada, Chittoor, Kumool, Nellore, Eluru, Anakacalle, Sooty, Adilabad and Nizamabad.

(c) and (d) Maintenance, repairs and improvements of National Highways is a continuous process. These are carried out regularly to keep the National Highways in traffic-worthy condition within the available funds.

Bus Services in U.P.

4713. SHRI ILIYAS AZMI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the roadways bus services in rural areas of Uttar Pradesh are scanty;

(b) if so, the reasons therefor; and

(c) the steps taken/being taken to augment bus services in rural areas of Uttar Pradesh?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) The information is being collected and will be laid on the Table of the Lok Sabha.

Regulation for Post Graduate Education

4714. SHRI MURALIDHAR JENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Council of Indian Medicine has prescribed rules for regulating Post Graduate education in Ayurvedic treatment in all Universities having facilities of Indian system of Medicines;

(b) if so, the details thereof;

(c) whether these regulations have been implemented in respective universities and Ayurvedic colleges; and

(d) if so, the action taken by Central Council of Indian Medicine in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Yes, Sir. A copy of Indian Medical Central Council (Post-graduate Education) Amendment Regulation, 1994 is enclosed as Statement.

(c) and (d) The regulations pertaining to Post-graduate education in Ayurveda were circulated to all the Universities, Ayurvedic Colleges, Directorate of Ayurveda in the States and State Governments for implementation of these regulations. Some of the Universities having the faculty of Ayurveda have implemented these regulations in the Ayurvedic colleges where facilities for Post-graduate teaching and practical training are available.

STATEMENT**MINISTRY OF HEALTH AND FAMILY WELFARE**

New Delhi, the 15th July 1995

No. V. 26017/5/90-AE.—In exercise of the powers conferred by clause (i), (j) & (k) of Section 36 of Indian Medicine Central Council Act, 1970 (48 of 1970), the Central Council of Indian Medicine with the previous sanction of the Central Government hereby makes the following amendment in the Indian Medicine Central Council (Post-graduate Education) Regulations, 1979, namely:—

1. These regulations may be called the Indian Medicine Central Council (Post-graduate Education) Amendment Regulations, 1994.

2. They shall come into force from the 1st day of July 1994, in the Indian Medicine Central Council (Post-graduate Education) Regulations, 1979 for Appendix-1, the following Appendix shall be substituted, namely:—

Central Council of Indian Medicine, New Delhi

MINIMUM STANDARDS AND CURRICULUM FOR POST GRADUATE COURSE IN AYURVEDA

1. AIMS AND OBJECTS

The aim of the Post-graduate degree course shall be the orientation in specialities and super specialities and to produce experts and specialities who can be competent and efficient teachers, clinicians, surgeons, pharmaceuticals, research workers and profound scholars in the respective field of specialisation of Ayurveda.

2. SPECIALITIES IN WHICH POST-GRADUATE DEGREES CAN BE CONDUCTED

1. Ayurveda Siddhanta and Darshana
2. Samhitas (a) Charaka Samhita (b) Sushruta Samhita (c) Astang Hridaya—Astang Sangraha
3. Rachna Sharir
4. Kriya Sharira (Dosh Dhatu Mala Vigyan)
5. Dravya Guna Vigyan
6. Ras Shastra
7. Bhaishajya Kalpana
8. Prasuti Tantra & Stri Roga
9. Kaumar Bhritya
10. Kayachikitsa
11. Swasthavritta
12. Rog Nidan—Vikriti Vigyan
13. Manovigyana
14. Shalaya Tantra
15. Shalakyata Tantra
16. Panch Karma

3. The nomenclature of Post-graduate Degree in respective specialities shall be as follows:—

1. Ayurveda Vachaspati MD (Ayurved Sidhanta)
2. Ayurveda Vachaspati MD (Samhitas)
3. Ayurveda Vachaspati MD (Rachana Sharir)
4. Ayurveda Vachaspati MD (Kriya Sharir)
5. Ayurveda Vachaspati MD (Dravya Guna)

6. Ayurveda Vachaspati MD (Ras Shastra)
7. Ayurveda Vachaspati MD (Bhaishajya Kalpana)
8. Ayurveda Vachaspati MD (Kaumar Bhritya)
9. Ayurveda Vachaspati MD (Prasuti Tantra & Stri Roga)
10. Ayurveda Vachaspati MD (Swastha Vritta)
11. Ayurveda Vachaspati MD (Kayachikitsa)
12. Ayurveda Vachaspati MD (Rog Nidan)
13. Ayurveda Vachaspati MS (Shalaya Tantra)
14. Ayurveda Vachaspati MS (Shalakyata Tantra)
15. Ayurveda Vachaspati MD (Mano Vigyan)
16. Ayurveda Vachaspati MD (Panchkarma)

4. ADMISSION

ELIGIBILITY

1. The degree in Ayurveda of a University/Statutory Body included in the Second Schedule to the IMCC Act, 1970.

2. Only those who have passed all the examinations at degree level in first attempt shall be eligible for admission.

MODE OF ADMISSION

2. (1) There shall be an admission committee consisting of following:

- (i) Dean Chairman
- (ii) One Principal of upgraded PG College or Centre by rotation if more than one in the Faculty. Member
- (iii) Two Senior Heads of PG department by rotation. Member
- (iv) One expert of the subject concerned nominated by the University. Member

(2) The selection shall be made strictly on the basis of merit based on the performance in the qualifying examination.

or

The selection shall be made strictly on the basis of one common final merit index based on written test and interview on the tests of the following index:—

- (a) Written Text Index (to be calculated out of 90 marks)

(b) Interview Index (to be calculated out of 10 marks)

Final Index 100 marks)

(3) The candidate shall not be allowed to change their subject option in any case. The subject allotted strictly based on merit shall not be changed in any case and it shall be declared at the time of admission.

(4) The minimum marks in the final index for eligibility for admission shall be 50% (40% in the case of reserved categories).

(5) The sponsored/deputed candidate will be required to possess the qualification essential for admission and he will also be required to compete amongst themselves and secure minimum qualifying index.

(6) The written test shall consist of one common written paper comprising of objective type of question covering all the subjects of Ayurveda. The details of which shall be decided by the Selection Committee constituted for the purpose or laid down in the rules of the prospectus of studies.

(7) The number of the candidates to be called for interview (on the basis of the marks obtained in the written test) shall not exceed three times the number of seats advertised. The same rule will apply to SC/ST quota also.

(8) The name of the candidates for interview will be intimated to the interview committee without indicating the marks obtained in the written test.

PERIOD OF STUDY AND ATTENDANCE

(1) The candidates have to undergo a period of study for three years after admission, out of which one year shall be devoted to Preliminary course and next two years devoted to Speciality Course.

(2) The students will be required to attend at least 75% of total lectures, practicals and clinicals separately to become eligible to appear in the examination.

(3) The students will be required to attend the hospital and other duties as may be allotted to them during the course of study. All the students will be required to do House Job duties and clinical Registrar's duties in their respective departments during preliminary and final courses respectively.

(4) The students will also be required to attend special lectures, demonstrations, Seminars, Study tours and such other activities which may be arranged by the teaching departments.

(5) No relaxation in period of study shall be given to a candidate who have already obtained Post-graduate degree in one speciality and thereafter, desires to undergo Post-graduate course in other speciality.

(6) The teachers having a three years teaching experience can be allowed to undertake Post-graduate training as regular candidate. No relaxation in the duration of study will be made to in-service Physician/teachers.

METHOD OF TRAINING

(1) Intensive training will be given in classical knowledge alongwith comparative and critical study in the respective speciality.

(2) The emphasis should be given on in-service training and not in didactic lectures.

(3) The candidates are required to know about the method and technique of research work done in the respective fields.

(4) The training requires in such a pattern so as to be given graded responsibility in management and treatment of patients entrusted to his care and to deal emergencies.

(5) The candidate should be required to participate in the teaching and training programmes of Under-graduate students or interns in their subjects.

(6) In the first year period the emphasis should be given to give adequate knowledge in the applied aspects of the fundamental of all the subjects of Ayurveda and adequate training in the basic science of medicine in all its applied and comparative aspects relevant to the specially concerned with special reference to the fundamental of Ayurveda.

(7) The Clinical training should aim to extent the knowledge of the candidate to undertake independent work as a specialist.

(8) In the specialities of Shalya, Shalakya and Prasuti Tantra, the practical training should aim in eliciting knowledge on investigative procedures, techniques and surgical performance so that the candidate may be capable to undertake independent work in surgical procedures and their management in the respective speciality.

(9) The thorough and intensive training on a planned programme should be given to the students during all stages of the course and such programme should be available for the inspection and scrutiny of the Central Council of Indian Medicine.

(10) Adequate training in teaching technology and research methods should be undertaken during the course of studies.

THESIS

(1) Before a candidate is allowed to undertake the work of thesis, the title of the thesis should be registered with the University within the six months of admission.

and the synopsis should be approved at the end of preliminary year.

(2) The application of registration of the title of the thesis should clearly mention the full title of the thesis with a synopsis of the proposed scheme of work indicating the familiarity of the candidate with the proposed theme of work and the name of the department and the name and designation of the guide/supervisor and co-guide.

(3) Once the title for thesis is approved, the candidate will not be allowed to change the title or the proposed theme of work.

(4) The registration of the candidate will be cancelled if the candidate fails to submit the title of thesis alongwith synopsis within the specified period as mentioned above.

(5) No candidate shall be allowed to submit the thesis before the expiry of one calendar year registration of the title of the thesis and before six months of the final year.

The subject of the thesis must be related with the subject matter of the speciality offered by the candidate.

(6) The thesis should place on record the methods and potentiality of the research carried out by the candidate on the problem selected by him and completed under the guidance of the teacher approved by the University.

(7) The thesis should consist of critical survey of relevant literature, research, results of the research discussion on the basis of existing literature on the subject, conclusion summary of thesis and references cited in the thesis.

(8) There will be a Scrutiny Committee constituted as per rules laid down by the University or in the ordinance which will scrutinise and approve the title of the thesis and proposed scheme of work submitted as per rules. The subject of every thesis should be practical oriented, devoid of un-promising specialities and should be helpful in the development of service of Ayurveda.

(9) The thesis ordinarily consist of exceeding 200 typed pages. The thesis should contain at the end a summary of not more than 1500 words covering the conclusion drawn by the candidates.

(10) The guide/supervision shall be a person of status of a Professor/Reader possessing at least five years Post-graduate teaching experience in the subject. A Professor and a Reader can guide in maximum three and two students respectively in each academic year. A lecturer with seven years Post-graduate teaching experience can guide one candidate in each academic year.

(11) The thesis must be satisfactory as regards literary presentation and suitable for publication either as such as in an abridged form.

(12) Four copies of the bound thesis together with one certificate or certificate from the supervisors or supervisor must reach the office of the Registrar three months before the final examination.

(13) The thesis shall be assessed by four examiners appointed by the University, two of them will be external and two internal. One of the internal examiners of the thesis should be the Chief Supervisor under whom the candidate has worked for the thesis.

(14) The thesis shall only be accepted after unanimous approval by the examiner appointed to examine it.

(15) If the thesis is not accepted it will be referred back to the candidate with the remarks of the examiners and the candidate can resubmit the thesis, after making necessary improvements in the light of the examiners' report to the University but not beyond a further period of six months.

(16) The candidate shall be permitted to appear at II examination post-graduate degree in Ayurved consisting of theory, oral and practicals including clinical only after the thesis has been approved by the examiners appointed for the purpose.

(17) One copy of the Synopsis of the title of thesis shall be submitted to the Registrar, Central Council of Indian Medicine as soon as the title is approved. One copy of the accepted thesis will be lodged in the library of the Central Council of Indian Medicine, New Delhi.

EXAMINATION AND ASSESSMENT

The Post-graduate degree shall have two examinations as follows:—

1. The preliminary examination, at the end of one academic year after admission conducted by the Institution.
2. The final Examination of the end of two academic years, after the First examination.
3. The Final examination will be held after completing two calendar years after passing preliminary examination and the candidates can avail of a maximum of two chances. The Final examination will be held twice at interval of six months.
4. No marks will be allotted in any part of the examinations. Results will be announced as passed or failed after the consideration of the results committee consisting of all the Examiners concerned in unanimously.
5. Examination will ordinarily be held in the month of May-June and October-November every year.

6. For being declared successful in the examination, the candidate shall have to pass all the subjects separately.
7. A candidate need not appear in the subsequent chances in subject or subjects if he has already been declared successful.
8. If a candidate fails in one subject only, he shall have to pass in the subject before he is allowed to appear in the Final Examination.
9. If the candidate fails in the theory and practical of Final examination, the candidate can appear at the subsequent examination without requiring to submit a fresh thesis.
10. The Post-graduate degree shall be conferred on the candidate after the acceptance of the thesis and after the candidate has passed the final examination in the speciality by the candidate.

ASSESSMENT

(11). (a) The examination should be aimed to test the candidate's clinical acumen and his ability and working knowledge in the practical aspect of the speciality and his fitness to work independently as a specialist. (b) The clinical examination should aim at a careful and searching assessment of the competence of the candidate. His familiarity with Ayurvedic and scientific literature in the speciality should be judged. (c) The viva-voce part of the examination should be extensive and involve the discussion on any aspect of the speciality.

SUBJECTS

(A) *Preliminary Examination.*—The Preliminary Examination at the end of one academic year after admission shall be in the following subjects:

1. Medical Statistics and Research Methodology.
2. Fundamentals of Non-clinical subjects of Ayurveda with an emphasis on Applied aspects alongwith relevant studies of fundamentals of basic Sciences of Medicine.
3. Fundamentals of Clinical subjects of Ayurveda, with emphasis on applied aspects alongwith relevant studies of Fundamentals of basic Sciences of medicine.
4. The candidate shall have to undergo the training in the department concerned for the speciality opted by the candidate as under:—
 - (a) Regular clinical training in the Hospital.
 - (b) Practical training of research work carried out in the department.
 - (c) Study of literature related to speciality.
 - (d) Active participation in various Seminars, Symposiums and Discussions.

- (e) Finalisation of Topic of thesis and synopsis thereof. The assessment of the work done during the first year on the above points shall be done at the time of *Preliminary* examination.

(B) *Final Examination.*— The Final Examination shall consist of (i) Thesis (ii) Written papers (iii) Clinical, Oral and practical examination as the case may be.

There shall be four theory papers in each speciality and one practical/clinical and viva-voce in any one of the speciality or group of the speciality selected by the candidate for special study.

SCHEME OF EXAMINATION

The scheme of the preliminary examination and final examination followed by practical/clinical/oral examination shall be as detailed below:—

CRITERIA OF EXAMINERS

1. The examiner shall not be appointed for a period of more than three years at a time. He may be reappointed after an interval of two years.

2. The examiner must have a teaching experience of Post-graduate classes in the subject. Five years PG teaching experience for Professor and Reader and seven years PG teaching experience for Lecturer is essential.

MEDIUM OF INSTRUCTIONS

Medium of instruction shall be Hindi, English or Sanskrit. Preference should be given to Sanskrit.

MINIMUM REQUIREMENT FOR POST-GRADUATE DEGREE TEACHING CENTRE

1. The Centre must satisfy the minimum requirements for Under-graduate training as prescribed by the Central Council of Indian Medicine and in addition must fulfill additional requirements of Post-graduate training depending on the type of work covered out in the department.

2. Facilities regarding training in Basic Sciences of Ayurveda and Medicine related to the subjects of training as recommended by the Central Council of Indian Medicine should be provided.

3. All the facilities of ancillary department should be available for co-ordination of training.

4. The institution should have adequate equipments and research facilities in the related speciality and subject.

5. The institution should have adequate equipments and research facilities in the related speciality and subject.

6. The institution must have a fully equipped hospital consisting of at least 150 beds with adequate facilities in specialities. However, there should be 10 beds per student in the clinical subjects.

FACILITIES FOR POST GRADUATE STUDENTS

The stipend and contingency should be provided at the rates prevailing in the State for other medical Post-graduate students. The Council shall regard it an essential facility which should invariably be provided to Post-graduate students in the subjects of Ayurveda.

STUDENT TEACHER RATIO

The student teacher ratio should be such that the number of Post-graduate teachers to the number of Post-graduate students admitted per year be maintained at 1:1. Where the number of Post-graduate teachers is less than 3 per unit then the number of students should be reduced so as to keep the ratio to one student per teacher per year. It shall be applicable also where the posts are lying vacant and the number of students admitted shall not exceed to the above mentioned yardstick.

The extra staff required for conducting Post-graduate course in addition to the prescribed under the minimum Standards & Requirements laid down for Under-graduate course shall be as follows (Department-wise):-

Name of Department	Professor	Reader	Lecturer
1. Ayurved Sidhanta & Darshan	1	2	4
2. Samhitas	1	3	3
3. Rachana Sharir	1	2	4
4. Knyia Sharir	1	2	4
5. Dravya Guna Vigyan	1	2	4
6. Ras Shastra	1	2	4
7. Bhaishajya Kalpana	1	2	4
8. Prasuti Tantra & Stri Roga	1	2	4
9. Kumar Bhritya	1	2	4
10. Kayachikitsa	1	3	4
11. Swasthavritta	1	2	4
12. Rog Nidan. Vikriti Vigyan	1	2	4
13. Manovigyan	1	2	4
14. Shalya Tantra	1	2	4
15. Shalakyia Tantra	1	2	4
16. Panchkarma	1	2	4

- Note:
1. The teacher involved in Post-graduate teaching shall necessarily be recognised by the University as Post-graduate teachers in specific subject.
 2. Wherever necessary the help of experts belonging to other disciplines may be taken.
 3. In clinical department one Registrar should be appointed for twenty indoor beds.

QUALIFICATIONS FOR POST-GRADUATE TEACHERS

1. The person should possess Post-graduate degree in the subject.
2. For the post of Professor, the teaching experience in the subject in Post-graduate degree course of seven years shall be required.

Continuous Ambulatory Peritoneal Dialysis

4715. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether continuous ambulatory peritoneal dialysis (CAPD) has been applied on kidney-failure patients in India;

(b) if so, the details thereof and how far CAPD is beneficial and effective vis-a-vis the traditional machine-dialysis;

(c) whether 'fluid bags' which are used in CAPD are prohibitive in cost and limited in supply; and

(d) if so, the steps taken or proposed to be taken by the Government to ensure availability of the fluid bags free or on reasonable cost?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Yes, Sir. According to experts, Continuous Ambulatory Peritoneal Dialysis (CAPD) has been found as effective as haemodialysis and has been used on patients with Endstage kidney-failure and those who cannot undergo kidney transplant operation on medical grounds or due to absence of suitable kidney donors.

(c) Monthly expenditure for CAPD is between Rs. 12,000/- to Rs. 30,000/-. The fluid bags used in the procedure are reported to be in adequate supply.

(d) Within the resources available, free treatment to the poor patients is already available in Central Government hospitals.

[Translation]

Family Welfare Centres in Maharashtra

4716. SHRI KACHARU BHAU RAUT,
SHRI NAMDEO DIWATHE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Family Welfare Centres presently functioning in Maharashtra;